

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:6333
ANSWERED ON:06.05.2013
MODELS ADOPTED FOR NH PROJECTS
Pratap Narayanrao Shri Sonawane

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government adopts three different models for awarding contracts for the construction of National Highways (NHs) in the country;
- (b) if so, the details thereof and the percentage of NH roads constructed under these models during the last three years and the current year along with the role of public and private sector in each of these models; and
- (c) whether there is any proposal to make changes in the said models and if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

(a) & (b) The traditional mode for awarding of contracts for construction of National Highways (NHs), is item rate contract. In the item rate contract, entire cost towards civil works is borne by the Government. The other modes of implementation of highway projects are Build, Operate and Transport (BOT) (Toll) and BOT (Annuity). In case of BOT (toll), some portion of the civil project cost up to a ceiling of 40% of total project cost (TPC) may be borne by the Government to make the project viable, whereas, in BOT (Annuity), entire civil project cost is borne by the private developer. In BOT (Toll), cost is recovered by the developer through collecting the users' fee from the road users, whereas, in BOT (Annuity) mode, through pre-determined annuity payment by the Government after completion of the project. The completed length under all modes of implementation of projects under various schemes including Special Accelerated Road Development Programme for North Eastern region (SARDP-NE) and Left Wing Extremism (LWE) affected areas, during last three years are as under:

Year	Length completed
2010-11	: 4439 km
2011-12	: 5013 km
2012-13	: 5726 km (provisional)

(c) Recently, Government has decided to implement project on Engineering Procurement and Construction (EPC) mode in which, design responsibility lies with the contractor. The entire cost of pre-construction activities and civil works in EPC mode is borne by the Government.